NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.10/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE PARTIES: M/s. Edwino Benedicto Colaco

 $\label{eq:V/s.} \text{M/s. Cocomar Resorts Pvt. Ltd.}$

SECTION OF THE COMPANIES ACT: 397/398, 58-59 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME I	DESIGNATION	SIGNATURE
(14)	ME MADHUPREETHA ELANGO YOM/S WADIA GHANDY GOO.	V	Emadugueetha
	Mar Ashwin Bhadang. 1 Advocates for ilb Federal & Skeyordunts Rashmikant. Mo. 2 & 3.		

Order

C.P. No. 10/397-398,58-59/CLB/MAH/2013

- 1. Ld. Counsels from the side of the Petitioner and from the side of Respondent are present. They have informed that an amicable settlement is in progress and the terms of the settlement will be submitted to the Bench.
- 2. Therefore, matter is Adjourned to 8th November, 2016, duly noted by both the sides.

Sd/-

Shri M.K. Shrawat Member (Judicial)

Dated: 05.10.2016